GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 346 TO BE ANSWERED ON 19th NOVEMBER. 2019

STATE-OF-THE-ART FOOD GODOWNS

†346. SHRI PANKAJ CHAUDHARY

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has sanctioned any scheme to set up the stateof-the-art food godowns;
- (b) if so, the details thereof;
- (c) the number of the said godowns constructed by the Government so far out of the total godowns sanctioned by it, State-wise; and
- (d) whether the Government proposes to fix any responsibility for the delay being caused in the construction work of the state-of-the-art godowns and fix any time-limit for the construction of the godowns?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI DANVE RAOSAHEB DADARAO)

(a) to (d): Government of India has approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains for Public Distribution System. Against this, as on 30.09.2019, steel silos of 7.25 LMT capacity have been created. The State-wise details of the number of silos sanctioned (work awarded) and constructed as on 30.09.2019 are at Annexure.

The silo developers for construction are selected through tender process. Subsequently, in the Concession Agreement signed between the Authority (i.e. Food Corporation of India/State Government Agencies) and the Concessionaire (developer), timelines are specified for completion of construction of steel silos and non-adherence to these timelines leads to imposition of penalty on the concessionaire. Therefore, this process of construction of steel silos has an in-built feature of specified timelines to complete the construction of steel silos.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE UNSTARRED QUESTION NO.346 DUE FOR ANSWERED ON 19.11.2019 IN THE LOK SABHA.

The State-wise details of number of steel silos sanctioned (work awarded) and completed are as given below (as on 30.09.2019):

Agency	State	Sanctioned	Completed
		(work awarded)	
Food Corporation of India (FCI)	Assam	01	-
	Bihar	12	-
	Delhi	01	-
	Gujarat	05	
	Haryana	06	-
	Maharashtra	01	-
	Punjab	08	03
	Uttar Pradesh	10	-
	West Bengal	01	•
State Governments	Madhya Pradesh	09	09
	Punjab	31	03
Total		85	15
